NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/(IB)/2017

NAME OF THE PETITIONER(S)

: SREENIDHI TRADING COMPANY

NAME OF THE RESPONDENT(S)

: NOBEL TECH INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Lashish Jain Dunia For Petitioner

Fer Sueaa & Sueana

2. T. Thygagnyan. for New pounds

for Iwaln montpor.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that appeal has been filed against the order dated 07.12.2012 before the Hon'ble High Court of Karanataka and prayed for time to submit xerox copy of the order. At request, time is enlarged. Put up on 17.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-Cd -

MEMBER (JUDICIAL)